



OFFICIAL MEMORANDUM

Sub: Courts - COVID 19 pandemic – Functioning of Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry – Certain directions issued – Further directions - Regarding.

Ref: High Court's Official Memorandum in Roc.No.1363/2020/RG/Sub.Courts , dated 18.03.2021 and 15.04.2021.

In continuation of the Official Memorandum of the High Court dated 15.04.2021 in the reference cited, since there is no improvement in the pandemic situation in the State of Tamil Nadu and Union Territory of Puducherry, the directions issued in the said Official Memorandum shall continue until further orders.

HIGHCOURT, MADRAS
DATED : 22 -04-2021

Sd/- P. DHANABAL
REGISTRAR GENERAL